

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR  
TAQUITO LEASE OPERATORS PRIVATE LIMITED OPERATING IN LEASING  
OF ASSETS AT THANE, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Taquito Lease Operators Private Limited CIN: U70103MH2012PTC231662 PAN: AAECT2696Q
2.	Address of the registered office	Shop No. 56, 01 <sup>st</sup> Floor, Krisha Arcade, building No. 11, Yashwant Shrusti Khaira, Boisar, Tal. Dist. Palghar. Boisar Palghar, Thane, Maharashtra - 401501
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	The company is in business of leasing of retail store assets. For further details write an email to <a href="mailto:irp.taquitolease@gmail.com">irp.taquitolease@gmail.com</a>
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to <a href="mailto:irp.taquitolease@gmail.com">irp.taquitolease@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For detailed EOI and eligibility criteria, please write an email to <a href="mailto:irp.taquitolease@gmail.com">irp.taquitolease@gmail.com</a>
10.	Last date for receipt of expression of interest	21 February 2024 (Originally – 07 February 2024)
11.	Date of issue of provisional list of prospective resolution applicants	29 February 2024 (Originally – 17 February 2024)
12.	Last date for submission of objections to provisional list	05 March 2024 (Originally – 22 February 2024)
13.	Date of issue of final list of prospective resolution applicants	13 March 2024 (Originally – 03 March 2024)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15 March 2024 (Originally – 08 March 2024)
15.	Last date for submission of resolution plans	14 April 2024 (Originally – 07 April 2024)
16.	Process email id to submit Expression of Interest	<a href="mailto:irp.taquitolease@gmail.com">irp.taquitolease@gmail.com</a>



Prajakta Menezes

Resolution Professional of Taquito Lease Operators Private Limited

Registration No. IBBI/PA-001/IP-P01349/2018-2019/12016

Authorization for Assignment valid till 27<sup>th</sup> November 2024

Address: 106, 1<sup>st</sup> Floor, Kanakia Atrium 2, Behind Courtyard Marriott,  
Chakala, Andheri East, Mumbai - 400093

Email id: [prajakta@prmlegal.in](mailto:prajakta@prmlegal.in), [irp.taquitolease@gmail.com](mailto:irp.taquitolease@gmail.com)

Date: 14.02.2024

Place: Mumbai

GRIHUM HOUSING FINANCE LIMITED (FORMERLY KNOWN AS POONAWALLA HOUSING FINANCE LTD) POSSESSION NOTICE (For Immovable Property) ... Whereas, the undersigned being the Authorized Officer of Grihum Housing Finance Limited (formerly known as Poonawalla Housing Finance Limited) as the name Poonawalla Housing Finance Limited changed to Grihum Housing Finance Limited with effect from 17 Nov 2023...

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR TAQUITO LEASE OPERATORS PRIVATE LIMITED OPERATING IN LEASING OF ASSETS AT THANE, MAHARASHTRA (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) ... RELEVANT PARTICULARS

PUBLIC NOTICE Notice is hereby given that Share Certificate No. 1 containing 301 shares bearing Distinctive Nos. 5658 to 5959 of Rs. 50/- each for Flat No. 20 in the "Shankar Sadan" building of Shankar Sadan Co-operative Housing Society Limited situated at Plot No. 240, Near Tamil Sangham Hall, Sion (East), Mumbai-400022 ("the Society") has been reported lost/misplaced...

M.P. POWER GENERATING COMPANY LIMITED (Govt. of M.P. Undertaking) CIN - U40109MP2001 SGC 14822 Office of the Adtl. Chief Engineer (THC), Sirmour, Distt. Rewa (M.P.) 486448, E-mail : eehthc@gmail.com NOTICE INVITING TENDER (THROUGH E-TENDERING PROCESS ONLY) ... M.P. Power Generating Co. Ltd. invites Electronic tenders from reputed/established Contractor/Firm/Service Provider/...

BRIHANMUMBAI MAHANAGARPALIKA Chief Engineer (Mechanical & Electrical)'s Department No. E.E.MECH/4395/REF Dt. 12.02.2024 E-TENDER NOTICE ... Department Ch. Eng. (M&E) Sub Department Dy. Ch. Eng.(M&E) City / Ex. Eng. Mech. (Refrigeration) Bid Numbers 1) 2024\_MCGM\_1003158\_1

OFFICE OF THE EXECUTIVE ENGINEER Planning and Monitoring Division, Medininagar Letter No. - 30 Dated-13.02.2024 CANCELLATION NOTICE PR.NO.-316613 Tender Reference No. WRD/PMD /MEDININAGAR/SBD-01/2023-24(2nd call) Dated- 20-01-2024, has been cancelled due to technical reason. Executive Engineer Planning and Monitoring Division, PR 318837 District(23-24) Medininagar

SBI भारतीय स्टेट बैंक RAJCP, 1st Floor, Jeevan Seva Annexe Building, LIC Complex, S.V. Road, Santacruz West, Mumbai-400054 EAUCTION NOTICE OF VEHICLES ON ASIS WHERE 'S' & 'AS' IS WHAT IS BASIS The undetected cars seized by the Bank are for sale on 'As is where is' & 'As is what is' basis, details of which are as under:

HDFC BANK We understand your world Add: HDFC Bank Ltd., 1st Floor, Alpha, I Think Techno Campus, Kanjurmarg (E), Mumbai 400 042 DEMAND NOTICE (Under Section 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of the Security Interest Act, 2002) ... The following borrowers and co-borrowers availed the below mentioned secured loans from HDFC Bank Ltd. The loans of below mentioned borrowers and co-borrowers have been secured by the mortgage of their respective properties...

SYMBOLIC POSSESSION NOTICE ICICI Home Finance Registered office: ICICI Bank Towers, Bandra-Kurla Complex, Bandra (East), Mumbai-400051 Corporate Office: ICICI HFC Tower, JB Nagar, Andheri Kurla Road, Andheri East, Mumbai-400059 Branch Office: 1st floor, Indira Heights, Near Pramod Mahajan Garden, Opposite to Dongri Vasti Gruh, Old Gangapur Naka, Nashik- 422005 ... Whereas The undersigned being the Authorized Officer of ICICI Home Finance Company Limited under the Securitization, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) rules 2002, issued demand notices upon the borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION (A Government of Maharashtra Undertaking) E Tender Notice No. 141/2023-2024 (Mumbai) E Tenders are invited for below work from registered contractors. Sr. No. Name of Work Estimated Cost 1. Kudal Industrial Area... Construction of cement concrete approach road and street lights. ₹ 17,82,31,196.00

Aptech Unleash your potential CIN No. - L72900MH2000PLC123841 Regd. Office: Aptech House, A-65, M.I.D.C., Marol, Andheri (East), Mumbai - 400 093 Contact No.:- 022-68282300 Fax No:- 022-68282399 Email:- cs@aptech.ac.in Website:- www.aptech-worldwide.com POSTAL BALLOT NOTICE NOTICE is hereby given that pursuant to provisions of Section 108 and 110 of the Companies Act, 2013 read with Companies (Management and Administration) Rules, 2014 (including any statutory modifications or re-enactments) thereof, for the time being in force, and such other rules, laws and regulations, the Company has on 13th February, 2024 dispatched the Postal Ballot Notice to all the Members of the Company whose names appear in the Register of Members of the Company or in the Register of Beneficial Owners maintained by the Depositories, as on 09th February, 2024.

PEGASUS ASSETS RECONSTRUCTION PRIVATE LIMITED 55-56, 5th Floor, Free Press House, Nariman Point, Mumbai - 400 021, Phone No : 022 - 638 4700 Email : sys@pegasus-arc.com URL : www.pegasus-arc.com PUBLIC NOTICE FOR SALE BY E-AUCTION Sale of Immovable Properties under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 6(2), Rules 8 and Rule 9 of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the below mentioned Borrower(s), Co-Borrower(s), Mortgagee(s) and Guarantor(s) that the below described movable and immovable property mortgaged/charged to the Secured Creditor, Pegasus Assets Reconstruction Private Limited acting in its capacity as Trustee of Pegasus Group Thirty Two Trust 1 (Pegasus), having been assigned the debts of the below mentioned Borrower along with underlying securities interest by Abhyudaya Co-Operative Bank Ltd. vide Assignment Agreement dated 30th June, 2017 under the provisions of the SARFAESI Act, 2002, are being sold under the provisions of SARFAESI Act and Rules thereunder on "As is where is", "As is what is", and "Whatever there is" basis along with all known and unknown liabilities on 01/03/2024.

ADITYA BIRLA CAPITAL Aditya Birla Housing Finance Limited Registered Office- Indian Rayon Compound, Veraval, Gujarat - 362266 Branch Office- G-Corp Tech Park, 8th floor, Kasar Wadavali, Ghodbunder Road, Thane, MH-400601 APPENDIX IV[See Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002] Possession Notice(for Immovable Property) ... Whereas, the undersigned being the authorized officer of Aditya Birla Housing Finance Limited under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a demand notice calling upon the borrowers to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

MOTILAL OSWAL HOME FINANCE LIMITED CIN Number : U65923MH2013PLC248741 Corporate Office : Motilal Oswal Tower, Rahmattullah Sayani Road, Opposite ST Depot, Prabhadevi, Mumbai-400025. Email : hqquery@motilaloswal.com. Branch Office : Shreeji Tandla Arcade, 3rd Floor, Shivaji Chowk, Above Waman Hari Pethe Jewellers, Kalyan (W), Mumbai 421301 Contact No.:- Chetan Patil - 9327705543 PUBLIC NOTICE FOR E-AUCTION CUM SALE E-Auction Sale Notice of 15 Days for Sale of Immovable Asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation Limited) / Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date and time mentioned herein below, for recovery of the dues mentioned herein below and further interest and other expenses thereon till the date of realization, due to Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation Limited) / Secured Creditor from the Borrowers and Guarantor(s) mentioned herein below. The reserve price, Earnest Money Deposit (EMD) and last date of EMD deposit is also mentioned herein below.

Motilal Oswal Home Finance Limited CIN Number : U65923MH2013PLC248741 Corporate Office : Motilal Oswal Tower, Rahmattullah Sayani Road, Opposite ST Depot, Prabhadevi, Mumbai-400025. Email : hqquery@motilaloswal.com. Branch Office : Shreeji Tandla Arcade, 3rd Floor, Shivaji Chowk, Above Waman Hari Pethe Jewellers, Kalyan (W), Mumbai 421301 Contact No.:- Chetan Patil - 9327705543 PUBLIC NOTICE FOR E-AUCTION CUM SALE E-Auction Sale Notice of 15 Days for Sale of Immovable Asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation Limited) / Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date and time mentioned herein below, for recovery of the dues mentioned herein below and further interest and other expenses thereon till the date of realization, due to Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation Limited) / Secured Creditor from the Borrowers and Guarantor(s) mentioned herein below. The reserve price, Earnest Money Deposit (EMD) and last date of EMD deposit is also mentioned herein below.

